

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	Sanjeev Bindal- Liquidator

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 780 of 2022 & I.A. No. 2095 of 2022 (With Defects)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover Nikita Grover
3.	Comp. App. (AT) (Ins) No. 823 of 2022 & I.A. No. 2211 of 2022 (With Defects)	Stressed Assets Stabilization Fund Vs. Delta International Ltd.	Anand Varma	Saurav Gupta Sumesh Dhawan Vatsala Kak
4.	Comp. App. (AT) (Ins) No. 913 of 2022 & I.A. No. 2499 of 2022 (With Defects)	A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	Karan Batura
5.	Comp. App. (AT) (Ins) No. 914 of 2022 & I.A. No. 2513 of 2022 (With Defects)	Bhagwati Singh Vs. Incab Industries Ltd.	Sanjib Kumar Mohanty	Aditya Gawi Amar Vivek-R1
6.	Comp. App. (AT) (Ins) No. 1055 of 2022 (With Defects)	Kulin Kishore Danani Suspended Director of Danco Enterprises India Pvt.Ltd. Vs. Technocrafts Switchgears Pvt. Ltd. & Anr.	G. Aniruth Purtjsothaman	

7.	Comp. App. (AT) (Ins) No. 1058 of 2022	Jindal Stainless Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Anr.	Rahul Kumar	
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By order of Hon'ble Chairperson
-sd/-
Registrar